

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

34. C.P.(IB)-3988(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.01.2020**

NAME OF THE PARTIES:-A S Chouhan Construction

V/s

N Square Infrastructure Development Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None present, list this matter on 03.03.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)